

given licence to have additional capacity. They are: The Yamunanagar Sugar Mill Ambala, and the Phagwara Sugar Mill in Kapurthala. One has been allowed to expand its capacity by 3,250 tons and the other to 1,200 tons.

Shri D. C. Sharma: Are the Government aware of the fact that some persons are trying to corner these shares by *benami* way, and are trying to control these mills in such a way that they do not subserve the good of the people?

Shri A. M. Thomas: The Government is not aware of any such development.

Shri Jadhav: What is the average yield of sugar per ton in Punjab? How does it compare with that of Bombay State?

Shri A. M. Thomas: It is 8.74 per cent in Bhogpur as against 9.32 per cent, in the case of sugar mills working there.

Shrimati Tarkeshwari Sinha: In view of the fact that the prospect of export of sugar is not very happy during 1958, may I know whether Government is going to exercise any restriction in the licensing policy or whether the same licensing policy will be followed?

Shri A. M. Thomas: In fact, the targeted additional capacity laid down in the Second Plan has already been exceeded.

Train Service on Eastern Railway

*582. **Shri Halder:** Will the Minister of Railways be pleased to state:

(a) whether all trains of Sealdah southern section of Eastern Railway were stopped from 8 a.m. to 8 p.m. on the 10th January, 1958;

(b) if so, what are the causes of this irregular running of trains, particularly on this section; and

(c) what steps Government have taken to stop such irregular running of trains?

The Deputy Minister of Railways (Shri Shahsawar Khan): (a) No, but the running of Suburban trains on the Lakshmikantapur and Diamond Harbour sections only of the Southern Section of Sealdah remained suspended from 8.33 to 20.20 hours on 10-1-58.

(b) Due to unjustified squatting of passengers on the railway track at Baruipur station.

(c) Public interference is a law & order problem and essentially lies in the purview of the State Government.

Shri Halder: May I know what steps Government have taken to replace those locomotives which have gone out of order?

Shri Shahsawar Khan: The locomotives are replaced on condition basis, and those locomotives which are considered unfit to run on lines are withdrawn.

Shri Halder: Are these old locomotives not one of the causes for the accidents?

Shri Shahsawar Khan: No, Sir. That is not a fact.

Disposal of Representations from Railway Employees

*584. **Shri Harish Chandra Mather:** Will the Minister of Railways be pleased to refer to the assurance given by him in the Lok Sabha during the discussion on the Railway Budget on the 23rd May, 1957 regarding quicker decisions on representations received from employees and state:

(a) how many representations are pending consideration with the Railway Board for over (i) six months (ii) 1 year and (iii) 2 years; and

(b) what steps have been taken so far by Government to implement the assurance referred to above?

The Deputy Minister of Railways (Shri Shahsawar Khan): (a) (i) Nil.